

**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No. 182/2018
in
OA No. 4725/2015
MA No. 4102/2018**

New Delhi, this the 22nd day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Ajay Kumar Gupta, Aged 62 years
S/o Late Sh. S.P. Gupta
Senior Architect (Retired)
Delhi Development Authority
R/o 119, Krishna Kunj Colony
Delhi – 110092.

(None)

...Applicant

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
New Secretariat, I.P. Estate
New Delhi.
2. The Vice Chairman
Delhi Development Authority
Vikas Sadan, New Delhi.

...Respondents

(None)

ORDER (ORAL)

Ms. Nita Chowdhury:

On previous date 15.04.2019, it was noticed that nobody appeared for the applicant and the matter was being repeatedly adjourned on one ground or the other and he was given the last opportunity to present and argue the matter. Today also nobody is present on behalf of the applicant. Hence, the RA No. 182/2018 is dismissed in view of the continuous absence and non-prosecution of the same and all the pending MAs are stand disposed of.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**